

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

O R D E R

Subject: - Compassionate Appointment of Shri Randhir Singh.

No. 1253 Dated : 03/01/2019

Shri Randhir Singh (brother of deceased Yudhvir Singh, Ex-Orderly) S/O: Shri Janak Singh R/O: Dhanmasta, Tehsil and District Ramban, A/P 8-A, Basant Nagar, Janipur Jammu, is temporarily appointed as Orderly in the High Court of J&K, on compassionate grounds under SRO 43 of 1994, the Jammu and Kashmir (Compassionate Appointment) Rules, 1994, in the Pay Level SL1- (14800-47100) against the available vacancy and is posted in the Jammu Wing of the High Court. His compassionate appointment is subject to the following conditions: -

- 12/
- i) *The appointee shall furnish an undertaking to the effect that he shall lookafter and take care of the maintenance, health, education and other day to day needs of the two minor children of the deceased Orderly, Yudhvir Singh, namely, Karanvir Singh and Rajvir Singh, till they complete their studies and are capable of earning their livelihood; and*
 - ii) *the appointee shall provide report cards of the children and report their progress six monthly to the Registrar General.*

In default of aforesaid conditions by the appointee, orders may be made by Hon'ble the Chief Justice / the Appointing Authority by ordering

deduction of appropriate amount from the salary that he would earn from time to time in lieu of this appointment, for the maintenance of the two children.

By order;

(Sanjay Dhar)
Registrar General

No: 50880-96 NR Dated 03/07/2019

Copy to:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K.
2. Secretary to Hon'ble Mr. Justice _____
...for placing before His Lordship for kind information.
3. Registrar Vigilance, High Court of J&K, Jammu, for information.
4. Registrar Judicial, High Court wing, Jammu, for information and necessary action.
5. Central Project Coordinator, e-Courts, High Court of J&K, Jammu with the request to upload the same on the website.
6. Chief Accounts Officer, High Court Main wing, Jammu
7. Accounts Officer, High Court wing, Jammu, for information and necessary action.
8. Shri Randhir Singh (brother of deceased Yudhvir Singh, Ex-Orderly) S/O: Shri Janak Singh R/O: Dhanmasta, Tehsil and District Ramban, A/P 8-A, Basant Nagar, Janipur Jammu

For information and immediate compliance.

Registrar General

3/7/19 3/1/2019